

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 88 OF 2019

Dated : 23rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tata Power Company Limited (Transmission) ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Hemant Sahai
Ms. Molshree Bhatnagar
Ms. Jyotsna Khatri
Ms. Geet Ahuja

Counsel for the Respondent(s): Mr. S.K. Rungta, Sr. Adv.
Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1
Mr. Sajan Poovayya, Sr. Adv.
Mr. Sudhanshu S. Choudhari
Mr. Yogesh S. Kolte for R-2

ORDER

List the matter for hearing on the remaining issues on **18.11.2019.**

The appearance of Mr. Sajan Poovayya, Senior advocate may be shown in the judgment dated 23.09.2019.

S.D. Dubey
[Technical Member]

Justice Manjula Chellur
[Chairperson]

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